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O.A.396/86 Date: 8-9-93

Mr. M. M. Sudame for the applicant
and Mr. M. G. Bhangade for the res-
pondents.

Mr. Sudame states that
inspite of having sent letters
repeatedly to the applicant's legal
representatives they have not
contacted him and he has no
instructions.

The application is dismissed
in default of appearance of the
applicant. No order as to costs.

U. Savare

(USHA SAVARA)

M(A)

M

U.

(M.S. DESHPANDE)

VC

order/Judgement despatched
to Applicant/Respondent (s)
on 02/09/1993

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